

**AGRICULTURE (SHRI YOGENDRA MAK-WANA):** (a) Yes, Sir.

(b) to (d). Major portions of the breeder and foundation seeds of wheat are being produced by the Agricultural Universities, Research Institutes and Government Seed Multiplication farms including State Farms Corporation of India. The hempur Farm was producing a negligible per-centage of the total production of breeder and foundation seeds of wheat in the Country. The closure of this farm will have no impact on the production of these seeds and availability of certified seeds of wheat to farmers in the country, as the small quantities of breeder and foundation seeds of wheat which were being produced by Hempur farm would be available from other above-mentioned agencies.

**Allocation of Kerosene to Kerala Fishermen**

1237. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the average monthly allocation of kerosene made by Union Government to the traditional fishermen of Kerala for use in outboard motor fishing crafts;

(b) whether Kerala Government had requested for increasing the allocation of Kerosene; and

(c) if so, the decision taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAK-WANA): (a) An allocation of 1000KL per month of Kerosine is being amde to Kerala for use by the State's fisheries sector.

(b) Yes, Sir.

(c) State Government have been advised to meet additional requirement of Kerpene for its fisheries sector from out of overall allocation of Kerosene to the State

which is periodically enhanced under the existing policy.

**Housing Programme for Central Government Employees**

1238. SHIRBALASAHEB VIKHE PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether delay have led to an escalation in the cost of the housing programmes for Central Government employees;

(b) if so, whether these delays have resulted in infructuous expenditure and loss of huge revenue; and

(c) if so, the details and facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) No.

(b) and (c). Do not arise.

**Indian Broadcasting Service**

1239. SHRI VIRDHI CHANDER JAIN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) when the announcement regarding the constitution of Indian Broadcasting (Programme) Service was made;-

(b) the progress made in this respect;

(c) the reason for the delay in the implementation of IB (P) S;

(d) the number of Programme Officers who have retired since the announcement of the constitution of the service; and

(e) the date by when Indian Broadcasting (Programme) Services will come into force?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA ): (a) The Government announced its decision to con-